NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/36/(IB)/2018

NAME OF THE PETITIONER(S)

: BHANSALI CHEMICALS MADRAS LTD

NAME OF THE RESPONDENT(S)

: SIPCOT & SIDCO PHASE II ENTERPREURE FINISHED LEATHER EFFLUENT TREATMENT COM PVT LTD

UNDER SECTION

: 9 RULE 6

Represented by Signature Name (in Capital) M. Ic. Ohorson 1 pcs for policer Dom

ORDER

PCS representing the applicant present. He is directed to send a private notice to the respondent for appearance and to make submissions, alongwith copy of petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing. Put up on 07.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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